MANIPUR GAZETTE

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GOVERNMENT OF MANIPUR
SECRETARIAT: HOME DEPARTMENT

N O T I F I C A T I O N

Imphal, the 4th December, 2025

No. H/32/2025-HD-HD: In exercise of the power conferred by Section 46 read with Section 2 of the Police Act, 1861 (Act V of 1861) and in supersession of all orders/notification issued in this regard, the State Government, Manipur hereby makes the following rules further to amend the Assam Police Manual Part-III as adopted by the State Government vide Order No. 7/41/73-POL dated 6.9.1974 as below:

1. The Assam Police Manual Part-III (Manipur Amendment) Rules, 2016

ii. Short title and Commencement-

These rule may be called the Assam Police Manual Part-III (First Manipur Amendment) Rules,2025.

iii They shall come into force from the date of their publication in the Official Gazette.

2. Amendment of Schedule under Rules 20 of the Assam Police Manual Part-III (Manipur Amendment)Rules, 2003, that is Schedule-I' in respect of Police Constable (Male/Civil) and Schedule-'K' in respect of Manipur Rifleman and India Reserve Battalion shall be substituted by Schedule-'I(A)' and Schedule-'K(A)' respectively as appended to these rules in **ANNEXURE-A & B.**

3. This issues with the concurrence of DP/U.O. No. 51/2025-2026/DP dated 28.11.2025 and in supersession of /post cancellation of earlier notification No. H/32/2025-HD-HD dated 03-12-2025.

DR. MAYENGBAM VETO SINGH,
Joint Secretary (Home), Government of Manipur.

ANNEXURE-A
M.P.S.C. FORM-8

SCHEDULE-1(A)
RECRUITMENT RULES FOR POLICE CONSTABLE (MALE/CIVIL)
Vide Notification No. H/32/2025-HD-HD dated 04/12/2025

1.	Designation of Post(s)	Police Constable(Male/ Civil)
2.	No. of Post(s)	All posts of Police Constable(Male/Civil)
3.	Classification	Class-III (Non- Gazatted and Combatant)
4.	Scale of pay	Rs. 5,200-20,200 plus Grade pay of Rs. 1900(ROP-2010) **Level-3 in pay Matrix Rs. 19,900 (PB,5200-20200+GP Rs. 1900) As per ROP 2019**
5.	Whether Selection post or non-Selection post	Selection
6.	Age of direct recruits	Minimum-18 years. Maximum-26 years (Upper age limit relaxable upto 5 years in case of SC/ST candidate and upto 3 years in case of OBC candidates. The period of service in agniveer may be deducted from the actual age but the maximum age limit prescribed in the existing recruitment rules(RR) adopted for the post in determining the maximum age in eligibility in case of the Ex-Agniveers from the State.
7.	Educational and other qualifications required for direct recruits	ESSENTIAL (a) Class-XII/HSSLC examination passed (b) Minimum Height -5ft.3 inches(Male/General) and 5ft.2 inches(Male/ST/SC) (c) Minimum chest measurement-31 inches (normal) and 33 inches (expanded) DESIRABLE: (a) Knowledge of Hindi (b) Trained in NCC. (c) Proficiency in sports. Note –Physical efficiency test, Written test and viva-voce test to be prescribed by State Government.
8.	Wheather age & Educational Qualification prescribed for the direct recruits will apply in the case of promotees	N.A.
9.	Period of probation, if any	2(two) years in case of direct recruits extendable for another one year.
10.	Method of recruitment weather by direct recruitment by promotion of/by	5% by promotion and 95% by direct recruitments, by direct recruitment-candidates shall be selected on the basis of physical eligibility test, physical efficiency test

	deputation/transfer and percentage of vacancies to be filled up by various methods.	written test and viva-voce test conducted by the selection Board/DPC. 20% horizontal reservation of posts vacancies in Manipur Police for Ex-Agniveers of the State in the direct recruitment only. Note: if no suitable feeder is available, then 5% reserved for promotion may be utilized for direct recruitment. NB-Place of duty shall be anywhere in India.
11.	In case of recruitment by promotion/ /deputation/transfer, grades from which promotion/deputation/transfer to be made	By promotion from the rank of Follower(Male) on the basis of the outdoor physical test prescribed by the State Government with 3(three) years regular service in the grade
12.	If a DPC Exists, what is its composition	Class-III Recruitment Board
13.	Circumstances in which MPSC is to be consulted in making recruitment	N.A.

DR. MAYENGBAM VETO SINGH,
Joint Secretary (Home), Government of Manipur.

ANNEXURE-B
M.P.S.C. FORM-8

SCHEDULE-K(A)
RECRUITMENT RULES FOR RIFLEMEN OF MANIPUR RIFLES/INDIA RESERVE BATTALION
Vide Notification No. H/32/2025-HD-HD dated 04/12/2025

1.	Designation of Post(s)	Riflemen of MR and IR Bns.
2.	No. of Post(s)	All posts of Riflemen of MR and IR Bns.
3.	Classification	Class-III (Non- Gazatted and Combatant)
4.	Scale of pay	Rs. 5,200-20,200 plus Grade pay of Rs. 1900(ROP-2010) **Level-3 in pay Matrix Rs. 19,900 (PB,5200-20200+GP Rs. 1900) As per ROP 2019**
5.	Whether Selection post or non-Selection post	Selection
6.	Age of direct recruits	Minimum-18 years. Maximum-26 years (Upper age limit relaxable upto 5 years in case of SC/ST candidates and upto 3 years in case of OBC candidates. The period of service in agniveer may be deducted from the actual age but the maximum age limit prescribed in the existing recruitment rules(RR) adopted for the post in determining the maximum age in eligibility in case of the Ex-Agniveers from the State.
7.	Educational and other qualifications required for direct recruits	ESSENTIAL (b) Class-X/HSLC examination passed (b) Minimum Height -5ft.3 inches(Male/General) and 5ft.2 inches(Male/ST/SC) (c) Minimum chest measurement-31 inches (normal) and 33 inches (expanded) DESIRABLE: (d) Knowledge of Hindi (e) Trained in NCC. (f) Proficiency in sports. Note –Physical efficiency test, Written test and viva-voce test to be prescribed by State Government.
8.	Wheather age & Educational Qualification prescribed for the direct recruits will apply in the case of promotees	N.A.
9.	Period of probation, if any	2(two) years in case of direct recruits extendable for another one year.
10.	Method of recruitment weather by direct recruitment by promotion of/	5% by promotion and 95% by direct recruitments, by direct recruitment-candidates shall be selected on the basis of physical eligibility test, physical efficiency test

	by deputation/transfer and percentage of vacancies to be filled up by various methods.	written test and viva-voce test conducted by the selection Board/DPC. 20% horizontal reservation of posts vacancies in Manipur Police for Ex-Agniveers of the State in the direct recruitment only. Note: if no suitable feeder is available, then 5% reserved for promotion may be utilized for direct recruitment. NB-Place of duty shall be anywhere in India.
11.	In case of recruitment by promotion/deputation/transfer, grades from which promotion/deputation/transfer to be made	By promotion from the rank of Follower(Male) on the basis of the outdoor physical test prescribed by the State Government with 3(three) years regular service in the grade
12.	If a DPC Exists, what is its composition	Class-III Recruitment Board
13.	Circumstances in which MPSC is to be consulted in making recruitment	N.A.

DR. MAYENGBAM VETO SINGH,
Joint Secretary (Home), Government of Manipur.

GOVERNMENT OF MANIPUR
SECRETARIAT: HOME DEPARTMENT

ORDERS BY THE GOVERNOR: MANIPUR

Imphal, the 3rd December,2025

No. H/32/2025-HD-HD: The Governor of Manipur is pleased to accord approval for an onetime measure of relaxation of the upper age limit to apply for those vacant class III posts of Manipur Police, State Government upto -5 years for the First Batch of Ex-Agniveer of the State.

2. This issues with the approval of Governor-in-Council Decision taken on 13.11.2025.

3. This issues with the concurrence of DP U.O. No. 51/2025-2026/DP dated 28.11.2025

By orders & in the name of the Governor,

DR. MAYENGBAM VETO SINGH,
Joint Secretary (Home), Government of Manipur.

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Digitally signed by
Thingbaijam Binodkumar Singh
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